

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1675 OF 2004

BEFORE THE REGISTRAR S.G. SHAH

GOVINDA BALA PATIL (D) BY LRS. Appellant (s)

VERSUS

GANPATI RAMCHANDRA NAIKWADE (D) BY LRS. Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief)

Date: 13/03/2012 This Appeal was called on for hearing today.

For Appellant(s)

Dr Rajeev B Masodkar, Adv.
Mr. Anil Kumar Jha, Adv.

For Respondent(s)

Mr Ranjeet Singh, Adv.
Mr. K.V. Sreekumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Registry to process the matter for final hearing.

(S.G.SHAH)
REGISTRAR